NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

: CP/209/CAA/2017

IN

PETITION NUMBER

: CA/108/CAA/2017

NAME OF THE TRANSFEROR

: DEED RESORTS PVT LTD

NAME OF THE TRANSFERRE

: JOYS THE BEACH RESORT PVT LTD

UNDER SECTION

: 230

S.No. Name (in Capital)

Represented by

Signature -

1. A. NARAJENEN

2. K. MAN, VANINAN THE

ARBOL OL

ORDER

Counsel for the applicant present. Representative of the Official Liquidator present and prayed for time to make submissions in relation to the observations of the Auditor. Time is extended at request. Put up on 10.01.2018.

S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)